

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

116
Appeal No.17/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st March 2018, 10.30 A.M

Name of the Company	Bharat Re-Rolling Mills Ltd.-Vs-ROC, Jharkhand		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody is present on the side of the appellant.

The Registrar of Companies, West Bengal has filed its report.
It is received.

For filing rejoinder and documentary proof to show that the company is an on-going concern lists it on 16/05/2018.

Sd

(Jinan K.R.)
Member (J)